

[श्री जगदीश चन्द्र दीक्षित]

अधिकारी नहीं हूँ कि मैं अधिकार पूर्वक कह सकूँ कि अगर उन लोगों को नहीं मिला, तो अनुचित हुआ। किन्तु हमारे क्षेत्र में कुछ लोगों की चर्चा है जिनके बारे में जनता सोचती है कि उन को मितना चाहिए।

मैं एक व्यक्ति को जानता हूँ। वह एक ऐसे व्यक्ति से सम्बन्धित है, जो स्वराज्य पार्टी का लीडर था, जो बहुत ही बड़ा ट्रेड यूनियन लीडर भी था—वह इलाहाबाद का युवक था। कुछ और व्यक्ति हमारे आस-पास के थे। मेरा स्थान है कि हमारे रक्षा मंत्री इन बातों पर थोड़ा ध्यान दे कर आवश्यक कार्यवाही करें।

जैसा कि मैं साधियों ने कहा है, हमारे कुछ पड़ोसी देश हैं, जिन से हमें सदा आक्रमण का भय है और इस लिए हमें सतर्क रहना है। इस हेतु अभी तक हमारी जो शक्ति सबसे अधिक कारगर हुई है, यानी वायुसेना की शक्ति, उस शक्ति में और वृद्धि करनी चाहिए। इस सम्बन्ध में मुझाव भी आये हैं।

MR DEPUTY-SPEAKER: The hon Member may continue his speech on the next day.

15.57 hrs.

CONSTITUTION (AMENDMENT) BILL*
(Amendment of Ninth Schedule)

SHRI C. K. CHANDRAPPA (Tellichery): I beg to move for leave to introduce a Bill further to amend the Constitution of India

MR DEPUTY-SPEAKER: The question is

'That leave be granted to introduce a Bill further to amend the Constitution of India.'

The motion was adopted.

SHRI C. K. CHANDRAPPA: I introduce the Bill.

UTILIZATION OF CULTIVABLE RAILWAY LAND BILL*

श्री नरेश सिंह बिष्ट (अल्मोड़ा) उपा-

ध्यक्ष महोदय, मैं प्रस्ताव करता हूँ "कि रेल पटरी के दोनों ओर की भूमि तथा अन्य रेल भूमि की खेती बाड़ी के लिये उपयोग करने का उपबन्ध करने वाले विधेयक को पेश करने की अनुमति दी जाये।"

MR DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the utilization of land on both sides of railway track and other railway land for agricultural purposes".

The motion was adopted

श्री नरेश सिंह बिष्ट: मैं विधेयक को पेश करता हूँ।

MR. DEPUTY SPEAKER: The next two Bills are standing in the name of Shri Bhogendra Jha But the hon Member is absent

SHRI S M BANERJEE (Kanpur): He has been sent to jail.

15.59 hrs.

FILM INDUSTRY WORKERS BILL

By SHRI S C SAMANTA—Contd

MR. DEPUTY-SPEAKER: The House will now take up further consideration of the following motion moved by Shri R. S. Pandey on the 14th April, 1972 —

"That the Bill to provide machinery for fixation of wages and for improvement of working conditions of workers in the Film Industry, be taken into consideration"

Shri J M Gowder—absent Shri Bada—Absent.

AN HON MEMBER: Mr. Gowda is here.

16 hrs.

SHRI D B. CHANDRA GOWDA (Chikmagalur): Mr. Deputy-Speaker, Sir, I would like to speak—(Interruption).